NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No.137/252/HDB/2018	
NAME OF THE COMPANY	DR Ranagarao Nursing Home Private Limited	
NAME OF THE PETITIONER(S)	DR Ranagarao Nursing Home Private Limited	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARCSH KUMBRSBRGAM	Advicate	9000 666072	for

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr. Naresh Kumar Sangam, Learned Counsel for the

Petitioner. Issue notice to the RoC to submit his report.

Post the case on 06.04.2018

Member (Tech)

Member (Judl)

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